

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3615
ANSWERED ON:10.09.2007
IMPLEMENTATION OF CONSUMER PROTECTION ACT,1986
Surendran Shri Chengara

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any study has been conducted to assess the impact of the implementation of Consumer Protection Act, 1986; and
- (b) if so, the details and outcome thereof indicating the problems being faced by the consumers since the implementation of the said Act?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : No Sir. The Department of Consumer Affairs has not conducted any study to assess the impact of the implementation of Consumer Protection Act, 1986.
- (b) : Does not arise in view of answer in (a) above.